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**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/6293/2021

This the 11th day of August, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Dr. Mohit Arora

.....Applicant

By Advocate:- Ms. Veenu Gupta

Versus

Principal Secretary to Government, Health and Education Department, Civil Secretariat
and others.

.....Respondents

By Advocate: Mr. Rajesh Thapa, DAG

ORDER [ORAL]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Ms. Surbhi, holding brief of Ms. Veenu Gupta, learned counsel for the applicant at the outset has submitted that the applicant does not want to press this TA and it may be dismissed as withdrawn.

2. In view of the submission made by the applicant's counsel, this T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Anand...